

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. RP/15/2014

Subject : Review of Commission's order dated 22.2.2014 in Petition No. 184/TT/2011

Date of Hearing : 26.8.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : NTPC Ltd.

Respondents : Power Grid Corporation of India Ltd. and 8 others

Parties present : Shri M.G. Ramachandran, Advocate, NTPC
Ms. Poorva Saigal, Advocate, NTPC
Shri A. Basu Roy, NTPC
Ms. Suparna Srivastava, Advocate, PGCIL
Shri R.P. Padhi, PGCIL

Record of Proceedings

Learned counsels for both NTPC and PGCIL requested to adjourn the matter and list the review petition on 1.9.2014.

2. The Commission directed to list the petition for hearing on 1.9.2014.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

